

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF
TELANGANA AT HYDERABAD**

**SUB: TELANGANA STATE JUDICIAL SERVICE RULES -
DISTRICT AND SESSIONS JUDGES -** Declaration of Probation/officiation of certain District and Sessions Judges, who were appointed in the Years 2015, 2016, 2017 & 2018 on Completion of 2 Years of Service as per Rule 9 (a) & (b) of the Telangana State Judicial Service Rules, 2017 - **ORDERS - ISSUED.**

ORDER ROC NO. 511/2021-B.SPL., DATED 10.02.2021.

The High Court is pleased to pass the following Order:

The probation/officiation of the following Judicial Officers, who have been appointed by direct recruitment/by transfer as District Judges during the years 2015, 2016, 2017 & 2018 is hereby declared as per Rule 9 (a) & (b) of the Telangana State Judicial Service Rules, 2017 in the cadre of District and Sessions Judges with effect from the dates shown against their names in Column No's. 5 & 6 of the table below:-

Sl.No.	NAME OF THE OFFICER	DATE OF JOINING DUTY	DATE OF COMPLETION OF TWO YEARS OF SERVICE	DATE OF DECLARATION OF OFFICIATION	DATE OF DECLARATION OF PROBATION
1	2	3	4	5	6
1.	Sri. M.Nagaraju, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nalgonda.	06-09-2016	05-09-2018		06-09-2018
2.	Smt. B.Prathima, XXV Addl. Chief Judge, City Civil Court, Hyderabad.	27-02-2016	22-03-2018	23-03-2018	
3.	Sri. T.Raghuram, I Addl. District and Sessions Judge, Mahabubnagar	02-10-2015	14-10-2017	15-10-2017	
4.	Ms. N.Premalatha, VIII Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.	06-09-2016	05-09-2018		06-09-2018
5.	Smt. Koka Radha Devi, III Addl. Chief Judge, City Civil Court, Hyderabad.	30-09-2015	23-11-2017	24-11-2017	
6.	Sri. V.Niranjan Rao, Formerly Secretary to Government, Law Department, Government of Telangana, Hyderabad, retired Voluntarily from service w.e.f., 31.10.2019 A.N.	28-09-2015	01.12-2017	02-12-2017	

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7.	Sri. S.Venkateswara Prasad, Formerly V Addl. District and Sessions Judge-cum-V Addl. Metropolitan Sessions Judge, Hyderabad, NOW RETIRED from service on attaining the age of Superannuation at 60 years on 31.05.2020 A.N.	07-10-2015	24-10-2017	25-10-2017	
8.	Smt. B.Manjari, Judge, Family Court, L.B. Nagar, Ranga Reddy District.	23-09-2015	30-11-2017	01.12-2017	
9.	Sri. K.Jaya Kumar, I Addl. District and Sessions Judge, Warangal.	07-10-2015	06-10-2017	07-10-2017	
10.	Sri C.Venkatesh, formerly III Addl. Chief Judge, City Civil Court, Hyderabad, now retired from service on attaining the age of superannuation of 60 years on 28.02.2018.	28-09-2015	23-12-2017	24-12-2017	
11.	Sri. S.V.V. Natha Reddy, I Addl. District and Sessions Judge, Nalgonda.	29-09-2015	04-10-2017	05-10-2017	
12.	Sri K.Ravinder Reddy, Formerly IV Addl. Metropolitan Sessions Judge-cum-XVIII Addl. Chief Judge, City Civil Court, Hyderabad, Now permitted to retired voluntarily from service w.e.f., 31.05.2018 A.N.	02-10-2015	18-11-2017	19-11-2017	
13.	Sri. B.Gautham Prasad, I Addl. District and Sessions Judge, Nizamabad.	05-10-2015	19-10-2017	20-10-2017	
14.	Smt. K.Sailaja, Judge, Family Court-cum-III Addl. District and Sessions Judge, Warangal.	23-09-2015	06-10-2017	07-10-2017	
15.	Sri. D.Hemanth Kumar, IV Addl. Metropolitan Sessions Judge-cum-XVIII Addl. Chief Judge, City Civil Court, Hyderabad.	29-02-2016	28-02-2018	01-03-2018	
16.	Sri. P.Narayana Babu, III Addl. District and Sessions Judge, Asifabad, Adilabad District.	10-04-2017	09-04-2019	--	10-04-2019
17.	Sri. R.Thirupathi, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Khammam.	22-02-2017	02-08-2019	03-08-2019	
18.	Sri. M.Srinivasa Chary, XXVII Addl. Chief Judge, City Civil Court, Secunderabad.	02-03-2017	25-05-2019	26-05-2019	

19.	Smt. G.Neelima, Judge, Family Court-cum- Addl, Chief Judge, City Civil Court, Secunderabad.	08-03-2017	25-03-2019	26-03-2019	
20.	Sri. M.Krishna Murthy, Chairman, LRAT-cum-III Addl. District and Sessions Judge, Karimnagar.	02-03-2017	29-04-2019	30-04-2019	
21.	Sri. CH.V.R.R.Vara Prasad, Special Court at Hyderabad for trial of Criminal Cases relating to elected MPs and MLAs of Telangana State, Hyderabad.	02-03-2017	30.04-2019	01-05-2019	
22.	Smt. P.V.P.Lalitha Siva Jyothi, Judge, Family Court- cum-VII Addl. District and Sessions Judge, Karimnagar.	22-02-2017	06-04-2019	07-04-2019	
23.	Sri. K.Sudarshan, XIV Addl. District and Sessions Judge, L.B.Nagar, Ranga Reddy District.	07-03-2017	08-04-2019	09-04-2019	
24.	Sri. Mohd. Abdul Rafi, V Addl. District and Sessions Judge, Kothagudem, Khammam District.	06-03-2017	05-03-2019	06-03-2019	
25.	Sri. V.Bala Bhaskar Rao, I Addl. District and Sessions Judge, Khammam.	26-09-2017	25-09-2019	26-09-2019.	
26.	Sri G.Anil Kiran Kumar, VI Addl. District and Sessions Judge, Mahabubabad, Warangal District.	22-10-2018	21-10-2020		22-10-2020
27.	Smt. S.N.Sreedevi, IX Addl. Chief Judge, City Civil Court, Hyderabad.	28-09-2017	23-10-2019	24-10-2019	
28.	Sri. Huzaib Ahmed Khan, V Addl. District and Sessions Judge, Bhongir, Nalgonda District.	07-10-2017	22-10-2019	23-10-2019	
29.	Sri Mohd. Nizamuddin, Chairman, Telangana State Wakf Tribunal, Hyderabad.	30-07-2018	29-07-2020	30-07-2020	
30.	Sri D.Ravindra Sharma, XXVI Addl. Chief Judge, City Civil Court, Hyderabad.	03-08-2018	29-09-2020	30-09-2020	
31.	Smt. P.Laksmi Sarada, Judge, Family Court-cum- Addl. Chief Judge, City Civil Court, Hyderabad.	02-08-2018	17-08-2020	18-08-2020	

32.	Sri P.Vasanth, Judge, Family Court-cum- VIII Addl. District and Sessions Judge, Mahabubnagar.	03-08-2018	29-08-2020	30-08-2020	
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Note: The respective Prl. District and Sessions Judges/Unit Heads are requested to make necessary entries in the Service Register of the Officers.


REGISTRAR GENERAL
 10.2.21

To:

1. The Officers concerned.
(Through the Principal District and Sessions Judges/Unit Heads)
2. The Registrar General and all other Registrars, High Court for the State of Telangana, Hyderabad.
3. The Secretary to Government Law Department, Government of Telangana, Hyderabad.
4. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
5. The Member Secretary, High Court Legal Services Committee, Hyderabad.
6. The Chief Judge, City Civil Court, Hyderabad.
7. The Metropolitan Sessions Judge, Hyderabad.
8. The Chief Judge, City Small Causes Court, Hyderabad.
9. The Prl. Special Sessions Judge, CBI Cases, Hyderabad.
10. The Director, Telangana State Judicial Academy, Secunderabad.
11. The Chairman, Telangana State Wakf Tribunal, Hyderabad.
12. **THE PRL. DISTRICT JUDGES:**
Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy District and Warangal.
13. The Pay and Accounts Officer, Hyderabad.
14. The Director of Treasuries and Accounts, Hyderabad.
(with a request to communicate the proceedings to all DTO's and STO's in the State of Telangana).
15. The Section Officer, B-Section, High Court for the State of Telangana.
(for information and necessary action).